

Name of Corporate Debtor : M/s LAVASA HOTEL LIMITED

List of Secured Financial Creditors belonging to any class of creditors

Insolvency Commencement Date : 6th September 2022 , List of Creditors updated as of 11th December 2022

Sr No	Name of Creditors	Details of Claim Received		Details of Claim Admitted							Amount of Claim not admitted	Amt of Claim Under verification	Remarks, if any	
		Date of Receipt	Amount Claimed	Amt of Claim Admitted	Nature of Claim	Amt Covered by Security Interest	Amt Covered by Guarantee	Whether related Party?	% of Voting Share in COC	Amt of Contingent Claim				Amt of any mutual Dues, that may be set-off
1	Axis Bank Limited Structured Asset Group, Corporate Office 7th Floor, Axis House, C-2, Wadia International Center, Pandurang Budhkar Marg, Worli, Mumbai - 400 025	14-Oct-2022	5,78,85,831	5,70,16,110	Financial Loan - Principle and Interest & Penal Charges	Refer Note 1 Below	NIL	NO	100.00%	NIL	NIL	8,69,721		Refer Note 1

Note

1

Hypothication

1. All Tangible Movable Machinery, P&M, Fixtures, fittings, installations, furnitures, computers, and other accessories etc.
2. All movable goods and assets cluding RM, WIP, FG, Packing Materials, Consumable Stores, Spares, Stocks in transit etc
3. All Debts, outstanding monies, receivables, claims, bills, contracts etc.

Mortgage

1. 6.84 Acres Land of S No 48, Hissa No 6, Village : Sahkarai, Taluka : Mulshi, Pune
2. 0.1729 Acres Land S No 22, Hissa No 3, Village: Sahkarai, Taluka : Mulshi, Pune
3. 3.07515 Acres of Land S No 22, Hissa No 3, Village: Sahkarai, Taluka : Mulshi, Pune

with a building to be constructed thereon along with other assets such as furniture and fixtures, equipments, machinery fixed, and movable structure and any other assets

